

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 244/GT/2013

Date: 08.11.2013

To,
The Executive Director (Electrical)
SJVN Ltd.,
Sharma Niwas, Below BCS,
New Shimla, 171009
Shimla (H.P)

Sir,

Subject: Petition No. 244/GT/2013: Approval of Generation tariff of Rampur Hydro Electric Project (412 MW) for the period from anticipated date of commercial Operation of first unit to 31.03.2014.

Ref: (1) This office letter dated 25.10.2013 in Petition No. 244/GT/2013
(2) Your letter No. SJVN/C&SO/CERC/13-4111 Dated 05.11.2013

With reference to your letter dated 05.11.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 20.11.2013. Further request for extension of time shall not be entertained.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)